

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1402

ANSWERED ON:30.11.2006

RELEASE OF FUNDS TO KARNATAKA

Gowda Shri D.V. Sadananda;Reddy Shri Karunakara G.;Shivanna Shri M;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Union Government has received any proposals from the State Government of Karnataka for sanction and release of funds under Centrally Sponsored Scheme for scholarship to Post-matric level students belonging to Other Backward Classes during 2005-06 and 2006-07;

(b) if so, the details of the proposals;

(c) the amount sought by the Government of Karnataka and released by the Union Government;

(d) whether the utilization certificate for the amounts released during previous years has already been sent by the Government of Karnataka; and

(e) if so, the time by which the balance grant is likely to be released to the Government of Karnataka?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) Govt. of Karnataka had submitted a proposal for an amount of Rs. 3010.61 lakh for Post-matric scholarship for the year 2005-06. No grant-in-aid was released to the State Government during the year 2005-06 since utilization certificate in respect of the grant-in-aid released during the year 2004-05 was not received in time. In the year 2006-07, the Govt. of Karnataka had submitted a proposal for an amount of Rs. 3010.61 lakh for the Post-matric scholarship and the Govt. of India has released an amount of Rs. 539.66 lakh.

(d) to (e) The State Govt. has since submitted utilization certificate in respect of the grants-in-aid released during the year 2004-05. It is not possible to indicate a definite time frame.